

FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) and (b) The census of tiger is undertaken at the national level once every four years and census of a few other major flagship species is undertaken at the State-level by the respective State/Union Territory Governments from time to time. Details of population estimates of tiger, elephant, lion and rhinoceros as received from the States is given below:

Name of the Species	Estimated population (year)	
Tiger	1706(2010)	1945-2491 (2014)
Elephant	27657-27682 (2007)	29391-30711 (2012)
Lion	359± 10(2005)	411 (2010)
Rhinoceros	1855(2006)	2810(2013)

Action against industries causing pollution

†776. SHRI MAHENDRA SINGH MAHRA: Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether Government has taken any action against the industries identified as polluting industries by N.G.T (National Green Tribunal);

(b) if so, the names of the industries which have been declared harmful for human race, the list of these industries, State-wise; and

(c) if not, the reasons due to which no action has been taken against the industries causing pollution?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR) : (a) to (c) The Central Pollution Control Board (CPCB), in compliance to Hon'ble National Green Tribunal (NGT) order dated 4th February, 2014, submitted a list of 764 grossly polluting industries in the 5 Ganga basin States and located on the bank of River Ganga Grossly Polluting Industries (GPI) are defined as: Industry discharging pollution load of Biological Oxygen Demand (BOD) 100 kg per day and 1 or handling hazardous chemical as specified in Manufacturing, Import Storage of Hazardous Chemicals Rules 1989.

State-wise and sector-wise directions issued by CPCB to non-complying

† Original notice of the question was received in Hindi.

industries given in Statement-I and II respectively (*See* below). CPCB carries out inspection under Environment Surveillance Squad (ESS), public complaints, National Ganga River Basin Authority (NGRBA) etc. and issues directions in reference to non-complying industries under Section 5 of Environment (Protection) Act, 1986 and Section 18(1)(b) of Water (Prevention and Control of Pollution) Act, 1974 Air (Prevention and Control of Pollution) Act, 1981. The CPCB monitors industries as per the orders of Hon'ble NGT and submits its report. Hon'ble NGT takes appropriate action. The detail of industries penalized by NGT is given below:

(i) *Vide* order dated January 15, 2013 in reference to Application No 36/2012 the Hon'ble NGT directed closure of 23 polluting industries in Ghaziabad, UP as per list given below:

Induction furnace units:

1. M/s Sutech Industries Pvt Ltd, B-4, B.S. Road Ind Area, Ghaziabad
2. M/s G.M.K. Steels Pvt Ltd., A-3, B.S. Road Ind Area, Ghaziabad
3. M/s Supreme Ceramics, C-154, B.S. Road Ind Area, Ghaziabad
4. M/s Chaudhry Steels Pvt Ltd., C-205, B.S. Road Ind Area, Ghaziabad
5. M/s Jaycee (Jai Shri) Steels Pvt Ltd., B-25, B.S. Road Ind Area, Ghaziabad
6. M/s Supreme Electro Cast Pvt Ltd., C-112, B.S. Road Ind Area, Ghaziabad
7. M/s Mohan Electro Casting Pvt Ltd., C-225, B.S. Road Ind. Area, Ghaziabad
8. M/s Supreme Alloys Pvt Ltd., C-232, B.S. Road Ind Area, Ghaziabad
9. M/s T.S. Engineering Works, Ghaziabad
10. M/s Shri Nathji Ispat Ltd., A-5, S.S. of G.T. Road Ind Area, Ghaziabad
11. M/s Rathi Steel and Power Ltd., C-4, S.S. of GT Road Ind Area, Ghaziabad

12. M/s D.V.S. Steel Pvt Ltd, A-7/60, S.S. of G.T. Road Ind Area, Ghaziabad
13. M/s Shakun Engineering Works Pvt. Ltd., 17~A, Site-IV, Sahibabad, Ghaziabad
14. M/s Ambica Steels Ltd., 5112 Site-IV, Sahibabad, Gaziabad

Pharmaceuticals:

1. M/s Wardex Pharmaceutical Ltd., C~15 and A~48/10, Site-IV, Sahibabad, Ghaziabad

Textiles:

1. M/s The Webbing and Belting Factory Pvt Ltd., G.T. Road. Opp Pawan Cinema, Ghaziabad
2. M/s Suruchi Dyeing Udyog Pvt Ltd., 37, S.S. of G.T. Road Ind Area, Ghaziabad
3. M/s J.D.P. of Sh. Sachin Jain, E-80, Rajinder Nagar Ind Area, Mohan Nagar, Ghaziabad
4. M/s Dhan Raj Textile Processors, 47, Gali No-4, R.I.A., Ghaziabad
5. M/s Nitin Kumar Jain, 15/6, Site-IV, Sahibabad, Ghaziabad
6. M/s Shyama Textiles Mills, S-12, Site-IV, Sahibabad, Ghaziabad
7. M/s Shri Sai Processors 7/37, Loni Road, Mohan Nagar, Ghaziabad.
8. M/s Shankar Prints, S-4, Loni Road Ind Area, Mohan Nagar, Ghaziabad

Statement-I
Summary of Directions issued during last four years and current year

State	2010-11		2011-12		2012-13		2013-14		2014-15 (till date)		Total		
	Section 5 of 1C(P) Act	Section 18 E(P) Act	Section 5 of 1C(P) Act	Section 18 E(P) Act	Section 5 of E(P) Act	Section 18 E(P) Act	Section 5 of E(P) Act	Section 18 E(P) Act	Section 5 of E(P) Act	Section 18 E(P) Act	Section 5 of E(P) Act	Section 18 E(P) Act	
1	2	3	4	5	6	7	8	9	10	11	12	13	14
Andhra Pradesh	3	2	3	3	2	2	0	1	1	0	9	8	17
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0
Assam	4	2	5	0	5	0	2	1	1	0	17	3	20
Bihar	0	0	2	0	2	1	2	0	1	0	7	1	8
Chhattisgarh	12	0	4	0	5	2	4	0	1	0	26	2	*28
DD & DNH	0	0	1	0	1	0	1	0	0	0	3	0	3
Goa	0	0	0	0	0	0	0	0	1	0	1	0	1
Gujarat	3	1	3	3	33	2	24	1	6	0	69	7	76
Haryana	0	1	1	1	2	0	2	0	1	0	6	2	8
Himachal Pradesh	0	0	2	0	2	0	1	0	1	0	6	0	6

	1	2	3	4	5	6	7	8	9	10	11	12	13	14
Jharkhand	0	0	0	3	4	3	0	1	0	2	0	9	4	13
Karnataka	1	1	1	1	2	1	2	2	1	3	0	8	6	14
Kerala	0	0	1	1	1	1	1	2	0	0	0	4	3	7
Madhya Pradesh	4	4	0	4	5	2	1	0	1	1	0	11	7	18
Maharashtra	10	8	8	9	9	4	3	7	0	4	1	34	21	55
Meghalaya	0	0	0	0	0	1	0	0	0	0	0	1	0	1
Nagaland	0	0	0	0	0	0	0	1	0	0	0	1	0	1
Odisha	0	2	2	3	1	5	2	4	0	0	0	12	5	17
Puducherry	0	0	0	0	0	1	0	1	0	1	0	3	0	3
Punjab	2	1	1	3	1	1	0	1	0	2	1	10	3	13
Rajasthan	2	2	2	3	3	3	2	0	3	0	3	8	13	21
Sikkim	0	0	0	0	0	0	0	0	0	0	0	0	0	0
Tamil Nadu	2	4	4	12	8	1	6	8	1	3	0	26	19	45
Uttar Pradesh	27	2	2	30	8	146	8	85	1	20	2	308	21	329
Uttarakhand	4	4	4	3	1	19	2	14	1	4	1	44	9	53
West Bengal	5	2	2	4	4	3	0	3	0	4	1	19	7	26
Common Direction issued to SPCBS/ FCCS	0	0	0	0	0	0	4	0	1	0	2	0	7	7
TOTAL	79	33	97	54	244	38	165	12	57	11	642	148	790	790

Statement-II

Sector-wise details of industries to whom Directions under Section 5 and Sec 18(1)(b) issued during 2010-2015 till date

Sl. No.	Sector	2010-11		2011-12		2012-13		2013-14		2014-15 (till date)		Sub-Total		
		Sec 5	Sec 18(1)(b)	Sec 5	Sec 18(1)(b)	Sec 5	Sec 18(1)(b)	Sec 5	Sec 18(1)(b)	Sec 5	Sec 18(1)(b)	Sec 5	Sec 18(1)(b)	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
1.	17 category	0	0	0	0	0	0	1	0	1	0	1	0	3
2.	Aluminium	0	0	0	0	0	1	0	0	0	0	0	1	6
3.	Brewery	2	0	0	0	0	0	0	0	0	0	0	2	0
4.	Cement	2	3	4	4	1	5	2	7	3	1	0	19	9
5.	Ceramics	0	0	0	0	0	29	1	21	0	0	0	50	1
6.	CETP	2	1	9	5	5	1	2	0	2	3	1	15	11
7.	Chemical	8	4	8	8	3	5	0	3	0	1	0	25	7
8.	Coke Oven	0	0	0	0	0	0	0	0	0	0	1	0	1
9.	Chloralkali	0	0	0	0	0	0	0	2	0	1	0	3	0
10.	Dairy	0	0	2	0	0	0	1	0	0	0	0	3	0
11.	DG Sets	0	0	0	0	0	2	0	0	0	0	0	2	0
12.	Distillery	15	1	19	1	1	24	1	8	0	6	0	72	3

	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
13. Dye and Dye Intermediates	1	3	1	0	1	0	0	1	0	0	0	0	0	3	3
14. Electroplating	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1
15. Engineering	1	0	0	0	0	0	0	0	0	0	0	1	0	2	0
16. Fertilizer	2	1	2	0	1	2	0	1	1	2	0	1	0	8	2
17. Iron and Steel	4	0	5	8	4	1	8	4	1	8	0	3	0	24	9
18. NGRBA	0	2	—	5	0	0	0	0	0	0	0	0	0	0	7
19. Pesticide	3	0	0	0	0	0	0	0	0	0	0	1	0	4	0
20. Petrochemical	0	1	1	1	1	1	1	—	0	1	0	3	0	5	2
21. Pharmaceuticals	6	4	9	7	9	7	9	9	0	2	0	7	0	33	11
22. Plywood	1	1	1	0	0	0	0	0	0	1	0	0	0	3	1
23. Pulp and Paper	11	4	18	2	41	2	41	4	4	40	1	28	2	138	13
24. Pump and Compressor	0	0	0	0	1	0	0	1	0	0	0	0	0	1	0
25. Red/Orange/Green	0	0	0	0	0	0	0	0	1	0	0	0	0	0	1
26. Refinery	2	0	3	0	6	0	6	0	0	2	0	0	0	13	0
27. Slaughter House	2	0	1	0	—	1	0	—	1	1	0	0	0	4	1

	1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
28. Soft Drinks	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
29. Stone crusher	0	0	0	0	0	0	3	0	0	0	0	0	0	0	3
30. Sugar	2	4	4	7	10	7	10	7	11	6	2	0	2	22	29
31. Tannery	6	4	4	1	7	1	7	98	8	55	1	0	0	160	20
32. Textile	1	0	0	1	0	1	0	1	0	3	0	1	0	7	0
33. Thermal Power Plant	8	0	0	5	1	5	1	8	3	2	2	0	3	23	9
34. Water Quality interstate	—	—	—	—	—	—	—	—	—	—	—	—	1	0	1
TOTAL	79	4	33	97	54	244	38	165	12	57	11	642	148		